

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:7599
ANSWERED ON:16.05.2002
DUES AGAINST BTPC
PATY RIPPLE KYNDIAH

Will the Minister of RAILWAYS be pleased to state:

- (a) the total freight dues outstanding against Badarpur Thermal Power Corporation as on date;
- (b) the reasons for not clearing the outstanding freight dues; and
- (c) the action proposed by the Government for the recovery of the outstanding freight dues from BTPC?

Answer

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST
RAILWAYS (SHRI O. RAJAGOPAL)

- (a) The total freight dues outstanding against Badarpur Thermal Power Corporation (BTPC) as on 31.3.2002 are Rs. 957.61 crore (provisional).
- (b) In the official level meetings between Railways and Badarpur Thermal Power Corporation, BTPC had repeatedly been stressing about their inability to realise their dues from Delhi Vidyut Board (DVB) for power supplied to DVB. Consequently BTPC has been unable to make full freight payments to Railways. This is the main reason for accumulation of freight dues from BTPC.
- (c) This Ministry is now planning to take up the matter with Ministry of Finance for enhancing the cut from Central Plan Assistance for adjustment of outstanding dues against BTPC.